

Clerks have already applied and U. P. S. C. have made all the arrangements. We hope that in the larger interest of the Service as a whole and in the interest of efficiency, the Union will advise its members to cooperate.

SHRI S. M. BANERJEE (Kanpur) : I want to say something on item No. 10.

श्री मोलहू प्रसाद (बांसगांव) : जो कहा गया था उसका संतोषजनक उत्तर नहीं मिला है.....

श्री हुकम चन्द कछवाय (उज्जैन) : कांटेक्ट लेबर के बारे में कुछ नहीं कहा है। कमेटी की रिपोर्ट भी आ गई है;

MR. SPEAKER : Shri Molahu Prasad is disturbing the House too much. There should be some limit to it.

ELECTION TO COMMITTEE

COUNCIL OF INDIAN INSTITUTE OF SCIENCE,
BANGALORE

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V.K.R.V.
RAO) : I beg to move:

"That in pursuance of sub-clause (e) of clause 9(1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members of the Council of the Indian Institute of Science, Bangalore, for the next term commencing from the 1st January, 1970."

MR. SPEAKER : The question is :

"That in pursuance of sub-clause (e) of clause 9 (1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members

of the Council of the Indian Institute of Science, Bangalore for the next term commencing from the 1st January, 1970."

The motion was adopted.

SHRI S. M. BANERJEE : I wanted to say something on item 10. Kindly hear me..

MR. SPEAKER : I have heard enough..

SHRI S. M. BANERJEE : I want to say something on item No. 10 and not this.

MR. SPEAKER : A statement has been laid by the hon. Minister on that item.

SHRI S. M. BANERJEE : That is true. We wanted that statement to be read, because some people are already on a hunger-strike. We do not know how it will affect the Secretariat. I would request you to kindly hear us. They want that the examination should be postponed.

MR. SPEAKER : I am sorry. I have passed on to the next item.

BUSINESS ADVISORY COMMITTEE

FORTY-FIRST REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RA-
MAIAH) : I beg to move:

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December, 1969."

MR. SPEAKER : The question is :

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December, 1969."

The motion was adopted.

STATEMENT RE : FAST BY BIHAR UNIVERSITY PROFESSORS

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V. K. R. V.
RAO) : With your permission, I would like

[Dr. V. K. R. V. Rao]

to make a statement. Some hon. Members referred yesterday to a fast undertaken by some professors of the Bihar University and desired that I should make a statement. Telephonic inquiries made have revealed that professors of the Langarsingh College of the Bihar University, Muzaffarpur, undertook a fast on December 3, 1969 in connection with their demand for payment of house rent allowance. The authorities concerned settled the matter with the professors and they ended their fast that very day. The professors have been paid the house rent allowance, in anticipation of approval by the State Government.

SHRI JAGANNATH RAO JOSHI (Bhopal) *rose—*

MR. SPEAKER: Oh yes. आपने कहा है कि आपको एतराज है। लेकिन उसमें किसी का नाम नहीं दिया हुआ है।

I have asked them to expunge it.

*श्री जगन्नाथ राव जोशी : हमें कोई आपत्ति नहीं है।

MR. SPEAKER: I have already done it.

We shall take up the next item after lunch.

13.05 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at five minutes past fourteen of the Clock.

[**MR. M. B. RANA** in the Chair]

श्री भोगेन्द्र झा (जयनगर) : सभापति महोदय, इससे पहले कि आप सदन की कार्यवाही शुरू करें, आप मेरी अर्ज सुन लें।

MR. CHAIRMAN: This is a wrong procedure we are adopting. If he wants to bring anything before the House, he must give due notice and then bring it up here and not stand up like this and say

whatever he likes. We should not allow that Mr. Sait.

MOTION RE: STATEMENT ON COMMUNAL SITUATION IN THE COUNTRY—Contd.

SHRI G. VISWANATHAN (Wandiwash): It is DMK's chance and I must be called now.

MR. CHAIRMAN: I shall call every party, one by one.

SHRI EBRAHIM SULAIMAN SAIT (Kozhikode): Mr. Chairman, Sir, as I stand up to participate in the discussion on the communal situation in the country, I do so with deep anguish and a heavy heart. We are discussing this very serious problem under the shadow of the riots in Varanasi. I condemn those who were responsible for the riots in Varanasi and take this opportunity to convey my sympathies to those who have suffered in these riots. These continuous communal riots have put us all to shame and they cut at the very root of secularism. Today because of this we stand exposed before the bar of public opinion. It also affects the future progress and prosperity of this country. While dealing with such a serious problem I would request this House to bear with me for a while because I shall speak out certain things frankly and bluntly.

“चमन में तलखनवाई मेरी गवारा कर,
कि जहर भी कभी करता है कारे-तरयाकी।”
[چمن میں تلخ نوائی میری گوارا کرے
کہ زہر بھی کبھی کرتا ہے کار-ترقیاتی۔]

I am not going to mince words and shall be clear and frank. I have to point out very clearly that during the last 22 years of independence the sixty million Muslims in this country had never had peace of mind. They had a feeling of insecurity about their life, property and honour in this country. I say this without exaggeration as we are having a riot almost every day. In its report the Home Ministry gave out that in 1968 there were as may as 324 riots in India; that means there was a riot every day. In such conditions how can the minorities live in this country in

*The Remarks were expunged from Debates dated 4-12-69, col. 303.